

MoU with Nuclear Power Corporation of India

573. SHRI VIJAY JAWAHARLAL DARDA:

DR. SUBBARAMI REDDY:

Will the PRIME MINISTER be pleased to state:

- (a) whether French energy has agreed to sign an MoU with Nuclear Power Corporation of India;
- (b) if so, whether two reactors will be set up in Maharashtra;
- (c) whether this agreement could cover setting up of civil nuclear plant in India, training and safety regulations;
- (d) whether idrac which is leading a delegation of 20 French companies has met Chairman, Atomic energy Commission and also met Chairman, Tata Group of Cos;
- (e) if so, whether any agreement in this regard was reached between the two; and
- (f) if so, the details thereof and by what time the project is likely to be completed?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI PRITHVIRAJ CHAVAN):

(a) to (c) Consequent to signing of the intergovernmental agreement between India and France on co-operation in nuclear energy, an MoU was signed between Nuclear Power Corporation of India limited (NPCIL) and AREVA of France for engagement into discussion for setting up two to six 1650 MWe EPR units at Jaitapur in Maharashtra. The training and safety aspects will also form a part of discussions. The details, including the scope of work will emerge only after the discussions in this regard are concluded.

(d) Yes, Sir. Mrs. Anne-Marie Idrac, French Minister of State for Foreign Trade met Chairman, Atomic Energy Commission in February, 2009.

(e) and (f) During the meeting, time required by the French side for ratification of the "Co-operation agreement between the Government of the Republic of India and the Government of the French Republic on the development of peaceful uses of nuclear energy" signed on 30.09.2008 was discussed. Chairman, AEC also agreed that a delegation from France can visit India for discussions with their Indian counterparts. No specific agreements were signed by Madam Idrac and Chairman, AEC.

Atomic Energy Plants

574. SHRI SANTOSH BAGRODIA:

DR. E.M. SUDARSANA NATCHIAPPAN:

Will the PRIME MINISTER be pleased to state:

- (a) whether Government plans to set up atomic energy plants with the same technology;
- (b) if so, the reasons therefor; and
- (c) if not, what different technologies are being planned and from which countries they would be acquired?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI PRITHVIRAJ CHAVAN):

(a) No, Sir.

(b) Not applicable in view of (a) above.

(c) A mix of indigenous nuclear power reactors and additionalities based on international cooperation are planned to be set up. The indigenous reactors planned are Pressurized Heavy Water Reactors (PHWRs) of 700 MWe, Fast Breeder Reactors (FBRs) of 500/1000 MWe and an Advanced Heavy Water Reactor (AHWR) of 300 MWe. Additionalities comprising of diverse Light Water Reactors (LWRs) of 1000 MWe or larger capacity of contemporary design are planned. These are planned to be set up in technical cooperation with the Russian Federation, France and USA.

New plants for A E

575. DR. E.M. SUDARSANA NATCHIAPPAN:

SHRI SANTOSH BAGRODIA:

Will the PRIME MINISTER be pleased to state:

(a) the number of new plants for Atomic Energy that are proposed to be established in the country during the next twenty years;

(b) the details of capacity, location thereof; and

(c) the details of year-wise production schedule?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI PRITHVIRAJ CHAVAN):

(a) The Integrated Energy Policy of the country envisages reaching a nuclear power capacity of 63,000 MWe by 2032, which will require setting up large number of reactors. The XI Plan proposals envisages start of work on 8 indigenous Pressurised Heavy Water Reactors (PHWRs) of 700 MWe each, an Advanced Heavy Water Reactor of 300 MWe and pre-project activities for two Fast Breeder Reactors (FBRs) of 500 MWe each. In addition, start of work on 10 Light Water Reactors (LWRs) based on international cooperation, each of 1000 MWe or above is also planned. The reactors to be set up beyond XI Plan will be finalized in due course:

(b) The Government has accorded 'in principle' approval of the sites at Kakrapar, Gujarat (KAPP-3&4) and Rawatbhata, Rajasthan (RAPP-7&8) for setting up indigenous 700 MWe PHWRs and Kudankulam, Tamilnadu (KK-3&4) and Jaitapur, Maharashtra (JP-1&2) for setting up Light Water Reactors each of 1000 MWe and above based on international co-operation. Additional sites are under consideration of the Government.

(c) The gestation period of these reactors is expected to be about 6 years from the first pour of concrete to commercial operation. Depending on the actual starts, the reactors will start generation in about 6 years.

Nuclear Power Plant in AP

576. SHRI M.V. MYSURA REDDY: Will the PRIME MINISTER be pleased to state:

(a) whether it is true that Government has decided to set up 2,000 MW of nuclear power plant in Andhra Pradesh;